

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/185/2017
NAME OF THE PETITIONER(S) : SHEGO LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. M. RAJASEKHAR
Rajasekhar VK

Dy. Secy
Counsel for the applicant company Rajasekhar.

ORDER

Counsel for Applicant present. Deputy RoC also present. Counsel for the Applicant has submitted an affidavit stating therein that the Applicant is a shareholder in the Applicant Company, though he is also the Director of the Applicant Company. The Affidavit is placed on record; copy of the same is given to the other side. The Deputy RoC has prayed for adjournment for submitting final arguments. At request, time is enlarged. Put up on **22.12.2017 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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